

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.**  
**CA. NO. 05/196/2016**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017**

**NAME OF THE COMPANY:** M/s. Coventry Coil-O- Matic Haryana Ltd.

**SECTION OF THE COMPANIES ACT:** 196

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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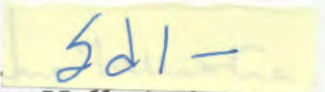
**Present:** Mr. CSK.O.Siddiqui, Authorized Representative of the petitioner company.

**ORDER**

On the last date of hearing, the petitioner was directed to supply a fresh set of the paper book to the respondents. No steps have been taken till date.

None is present on behalf of the petitioner.

Dismissed in default as well as for non-prosecution.

  
**(Ina Malhotra)**  
**Member Judicial**